

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 4446/2017

STATE OF UP

Petitioner(s)

VERSUS

BHARTI AIRTEL LTD

Respondent(s)

Date : 24-07-2017 This petition was called on for hearing today.

For Petitioner(s) Mr.Sudeep Kumar,Adv.
Mr.Vinay Garg,Adv.
Mr.Ravi Prakash Mehrotra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent No.1, but no one has entered appearance on his behalf.

Ld.counsel for the petitioner is directed to take fresh steps in respect of the respondent No.2 within two weeks.

List the matter again on 05.09.2017.

(KAPIL MEHTA)
Registrar

SB